

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.303

IA-4700/2022

in

IB-2976(ND)/2019

IN THE MATTER OF:

Nuvision (Delhi) Pvt. Ltd.

Vs.

FLPL Logistics Pvt. Ltd

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 7 IBC Code 2016

Order delivered on 26.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Manohar Malik Adv., Mr. Prateek Chauhan Adv.
& Ms. Astha Gumber, Adv., for the Applicant in IA
4700/2022

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 25.05.2023.

Sd/-
(Court Officer)